

**Details of Written Statement of Building Owners, Constructed Buildings with in the Buffer Zone of Chikkakere Lake,
Survey No-70, Kudlu Village, Surjapur Hobli, Anekal Taluk.
NGT Order No- 41/2019. Date: 02.07.2019**

S. N.	Name	Address	Detail	Details of Document submitted by Building Owners	Reply Submitted by Building Owners
1	S.Radhakrishan & B.N.Kokila	AXR Villa #5/59/1/159/3, Birla Circle, Haraluru Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	AXR Villa	1) BBMP Sanction Plan Copy Lp No-250/10-11. Date: 03.07.2010 2) Tax Paid Receipt 3) DC Conversion Copy No: SLN (AS) SR-1589. Date: 21.10.2018	1) As per the BBMP Sanction Plan I have constructed the building 2) As per Land Grabing Case LGC(S)No: 2740/2017 The case has been admitted in land grabbing court. I have not encroached the Buffer Zone Area of Chikka kere Lake
2	Srinivasareddy & Other	47/60 Survey No-60, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	ABAN Assences Appartments	Prathap (Pn2) 7008343490	Lp 0266/11-12 Dt: 19/
3	L.Munivenkatappa	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed submitted and given a letter they are residing at Kudlu village from 31.05.1975 2) Form No: 09-10. Taken from Grama Panchayathi	1) They are given a letter that they are living permanetly in this house in Kudlu Village Since 1975
4	Gopalareddy	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Deed Biffurcation Letter Date: 24.05.1971 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House in the year of 2001 and I am permanent resident of Kudlu Village since 18 Years I am living in this house

5	Abbappa S/o Rajappa	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Deed Biffurcation Letter for the year of 1997 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House in the year of 1976 and I am permanent resident of Kudlu Village since 23 Years I am living in this house
6	Yellappa	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed Date: 05.05.1975 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House and I am permanent resident of Kudlu Village since 15 Years I am living in this house
7	Tigalara Venkatesh	Survey No-64, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed Date:04.10.2004 2) Kudlu Grama Panchayathi Tax Paid Certificate 3) BBMP Tax Paid Certificate 4) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House and I am permanent resident of Kudlu Village since 22 Years I am living in this house
8	V.Papanna	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Partition Deed As on 25.02.1968 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House and I am permanent resident of Kudlu Village since 51 Years I am living in this house I am living in this house
9	L.Muniraju	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House and I am permanent resident of Kudlu Village since 35Years I am living in this house
10	B.L.Aradya	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi	1) I have constracted my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house
11	Ramamurthy	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Will Deed Dated on 07.08.2000	1) I have constracted my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house

12	Muniraju	Survey No-61/1, Near Chikkakere, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Will Deed Dated on 07.08.2000	1) I have constructed my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house
13	Charls	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of year 2004	1) I have constructed my House and I am permanent resident of Kudlu Village since 15 Years I am living in this house
14	Ramesh	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Bifercation Document (Palu Patti) as per 03.03.1989	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 30 Years I am living in this house
15	Suresh	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 16.09.1980	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 39 Years I am living in this house
16	Tangavelu	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Documents of 1995	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 34 Years I am living in this house
17	K.N.Obala Reddy & Others	Near Chikkakere, Gramatana, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 06.06.1936 3) Building Licence Copy obtained from Kudlu Panchayathi on 05.01.1981	1) I have constructed my House and I am permanent resident of Kudlu Village for the Year of 1981 I am living in this house

18	Narayanappa Narayanappa	Narayanappa Building, Haraluru Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents of Year 1987 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 32 Years I am living in this house
19	Anandappa	Anandappa Building, Haraluru Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Sale Deed of as on 06.06.1936 3) Building Licence Copy obtained from Kudlu Panchayathi on 05.01.1981	1) I have constructed my House and I am permanent resident of Kudlu Village for the Year of 1981 I am living in this house
20	Gowamma W/o Ramareddy	Haraluru Main Road, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Form No: 09-10. Taken from Grama Panchayathi 2) Grant Letter of Date: 25.07.1942	1) I have constructed my House and I am permanent resident of Kudlu Village since 77 Years I am living in this house
21	Narayanareddy S/o Veerappa Reddy	Opp. Reliable Woods, Near Play Ground, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 2000 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 19Years I am living in this house
22	Krishnappa	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 1985 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 34 Years I am living in this house
23	Mariyappa	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Documents in the of Year 1985 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 34 Years I am living in this house
24	L.Muniraju	Gundutopu, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Partition Deed of 25.08.2000 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 19 Years I am living in this house

25	K.V.Narayareddy K.V.Narayana Reddy	Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sale Deed of 24.0.2002 2) Form No: 09-10. Taken from Grama Panchayathi	1) I have constructed my House and I am permanent resident of Kudlu Village since 17 Years I am living in this house
26	Narayanareddy	No-20, Haraluru Main Road, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building	1) Sanction Plan obtained from BBMP bearing Lp No-1398/11-12. Date: 05.10.2012 2) Tax Paid Receipt 3) DC Conversion Copy No: SLN (AS) SH SR-212/11-12. Date: 15.02.2012	1) I have constructed my House and I am permanent resident of Kudlu Village. Since 07 Years I am living in this house
27	Srinivasareddy & Other	#86/1, 86/2, 86/3, Haraluru Main Road, Near Reliable Woods, Kudlu Village, Ward No-191 Singasandra, Bangalore	ND Assecent's Appartment		
28	Sheela Srinivas	#206/1, Birla Circle, Kudlu Village, Ward No-191 Singasandra, Bangalore	Building (Super Market)		


ಕಂದಾಯ ನಿರೀಕ್ಷಕರು
ವಾರ್ಡ್ ನಂ-191 ಸಿಂಗಸಂದ್ರ
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ


ಸಹ ಕಲೆಹಾಯ ಅಧಿಕಾರಿ
ಬೆಂಗಳೂರು ಉಪವಿಭಾಗ
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ


ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಬೆಂಗಳೂರು ಉಪವಿಭಾಗ
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ


ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ವಿಭಾಗ
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ


ಜಂಟಿ ಅಧಿಕಾರಿ
ಬೆಂಗಳೂರು ಉಪವಿಭಾಗ
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ